

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.(IB)-54(PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

NAME OF THE COMPANY: Srei Equipemnt Fincance Ltd.
V/s
Wianxx Impex Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 7 of Insolvency And Bankruptcy Code 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. GOPAL JAIN,	SR. ADV	APPLICANT	}
2.	MR. ABHISHEK ANAND,	ADV	APPLICANT	
3.	MR. RAJAT BHARDWAS	ADV.	Respondent]	RIT

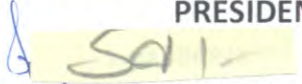
ORDER

Service is complete. Learned Counsel for the respondent has put in appearance and has requested for a short date to complete his instructions.

A copy of the Petition has been handed over by the Learned Counsel for the respondent to the Ld. Counsel for the petitioner during the course of the day.

List on 14.5.2017.


CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
25.4.2017